


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
15-06-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S. 195/2012 2. O.S. 2090/2014 3. O.S. 1699/2019 4. O.S. 953/2021	-

Note: Other Cases will be adjourned in the CIS


14/6/2021

Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

Cause list dated 15.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		Hearing
1.	OS. 303/2005	1.	MC. 74/2020
2.	OS. 2335/2005	2.	Ex. 23/2020
3.	OS. 1732/2007	3.	OS. 1174/2020
4.	OS. 114/2008		Arguments
5.	OS. 658/2009	4.	OS. 1170/2001
6.	OS. 456/2015	5.	OS. 1860/2015
7.	OS. 882/2015	6.	MA. 33/2020
8.	OS. 67/2017	7.	MA. 38/2020
9.	OS. 344/2017		
10.	OS. 1713/2017		
11.	OS. 249/2018		
12.	OS. 1247/2018		
13.	OS. 146/2019		
14.	MC. 97/2019		
15.	OS. 645/2019		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 15.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 415/2003		
2.	OS. 1410/2005		
3.	OS. 38/2010		
4.	OS. 1067/2010		
5.	OS. 1070/2013		
6.	OS. 737/2018		
7.	OS. 1130/2018		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **15.06.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS. 19/2008 2) OS. 115/2012 3) FDP. 43/2012 4) OS. 654/2014 5) OS. 1678/2015 6) OS. 459/2017 7) OS. 598/2017 8) OS. 1341/2017 9) OS. 588/2018 10) OS. 381/2019 11) OS. 1419/2019 12) OS. 486/2020 13) OS. 974/2021</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>14) OS. 3003/2006 15) MA. 86/2014</p>	

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 15-06-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. OS. 932/2007	1. OS. 944/2013
2. OS. 1780/2007	2. FDP. 35/2013
3. OS. 1801/2007	3. OS. 1776/2013
4. OS. 1826/2007	4. OS. 304/2016
5. OS. 2032/2007	5. OS. 383/2016
6. OS. 2224/2007	6. OS. 459/2016
7. OS. 2292/2007	7. OS. 530/2016
8. OS. 121/2012	8. OS. 1023/2016
9. FDP. 5/2012	9. OS. 944/2021
10. OS. 304/2012	10. OS. 970/2021
11. OS. 479/2013	
	<u>ARGUMENTS</u>
	11. OS. 361/2013

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.